

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).8943/2012

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

RAMJAS SINGH YADAV & ORS.
(With office report)

Respondent(s)

Date: 17/10/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anoop Kr. Srivastav, Adv.

For Respondent(s)

Mr. H.C. Kharbandha, Adv.
Mr. Garvesh Kabra, Adv.

UPON hearing counsel the Court made the following
O R D E R

An application for deletion has been filed for respondent No.2 by the learned counsel for the petitioner, which is to be listed before the Hon'ble Judge in Chambers for necessary orders.

Respondent No.1 is granted time to file counter affidavit on record.

Fresh steps for getting the notice served upon respondent No.3 are to be taken by the learned counsel for the petitioner by the next date.

List again on 30.11.2012.

		(M.A. SAYEED)
		REGISTRAR

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